GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

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LOK SABHA UNSTARRED QUESTION No.6658 TO BE ANSWERED ON FRIDAY, APRIL 6, 2018/CHAITRA 16, 1940 (SAKA)

"SALES RETURNS UNDER GST"

6658. SHRI RAM CHARITRA NISHAD:

Will the Minister of FINANCE be pleased to state:

- (a) whether only 16 per cent of the summary sales returns under the Goods and Services Tax match with the final returns and the Government has started to analyze the major gaps with a view to check any possible tax evasion during July to December, 2017 and if so, the details thereof;
- (b) whether the 34 per cent of businesses paid Rs. 34, 400 crore less tax between July-December while filing initial summary returns and if so, the details thereof; and
- (c) whether these 34 per cent of the businesses have paid Rs. 8.16 lakh crore to the exchequer by filing GSTR-3B, whereas analysis of their GSTR-1 data show that their tax liability should have been Rs. 8.50 lakh crore and if so, the details thereof?

MINISTER OF STATE FOR FINANCE (SHRI SHIV PRATAP SHUKLA)

(a), (b) & (c) No Sir. Preliminary comparison of summary and detailed return has been carried out to analyze any gaps. Detailed examination is being undertaken and the extent of short payment of tax, if any, can be estimated only after such detailed examination.
